

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 2545
TO BE ANSWERED ON 15.12.2015

Encroachment on River Flood Plains

2545. SHRI MALYADRI SRIRAM:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware about encroachment on river flood plains; and
- (b) if so, the details thereof and the action taken by Government thereon?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) & (b) River flood plain is of low land and relatively flat area on the banks of river with probability of flooding. River flood plains have been and are being put to cultivation and settlements are also visible in some of these areas. The land being a subject in the State List, assignment, utilization, encroachment and eviction are dealt by State Authorities. Few State Governments have prescribed for regulated land utilization in the river flood plains.
